

File No. 10/03/2016-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003

Dated: 24th October, 2016

ORDER

There shall be a Special Bench on 25th October, 2016 to attend the matters listed before Hon'ble President Chief Justice Shri. M.M. Kumar and Shri Santanu Kumar Mohapatra, Member (Technical). The Special Bench shall comprise of:

NCLT, Special Principal Bench at New Delhi

- 1. Shri R. Vardharajan, Member (Judicial)
- 2. Shri Santanu Kumar Mohapatra, Member (Technical)

After taking up matters listed before the Special Principal Bench Shri R. Vardharajan, Member (Judicial) shall sit in the regular New Delhi Division Bench to take up regular matters of Division Bench. This is in modification of Order of even number dated 05.07.2016 for 25th October 2016 only.

By Order of the National Company Law Tribunal.

(Shiy Ram Bairwa) Registrar, NCLT Telephone: 24363451

Copy to:-

1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.

2. Hon'ble Members, National Company Law Tribunal.

- 3. Secretary, National Company Law Tribunal, New Delhi.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Gauhati/Hyderabad.
- 5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
- 6. PS to Joint Secretary, MCA, New Delhi.
- 7. NCLT web site/ Notice Board.
- 8. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
- 11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
- 12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
- 13. Bar Council, New Delhi/Mumbai.